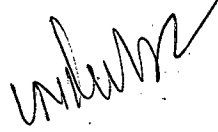


1./ 14.2.97. None for the party.

Defects have not been removed, though time since August, 96 was granted to the applicant. RA is rejected for non-prosecution.

/CBS/


(V.N. Mehrotra)
Vice-chairman